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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1018/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Sigma Solvents Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Rajesh Shah Adv. Ahmed Chunawala

<u>ORDER</u>

CSP No. 1017/230-232/NCLT/MB/MAH/2017 CSP No. 1018/230-232/NCLT/MB/MAH/2017 CSP No. 1019/230-232/NCLT/MB/MAH/2017

The Company Petitions are admitted.

List these matters for final hearing on 16.11.2017.

Sd/-**V. NALLASENAPATHY** Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)